

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES
LOK SABHA
UNSTARRED QUESTION No. 995
TO BE ANSWERED ON 22ND NOVEMBER, 2016

BAN ON COW SLAUGHTER

995. SHRI RAKESH SINGH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government proposes to ban cow slaughter in the entire country and if so, the details thereof, State-wise;
- (b) the names of the States which have imposed a blanket ban on cow slaughter, State-wise; and
- (c) the time by which the guidelines are likely to be issued by the Government to all the States in this regard?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

(SHRI SUDARSHAN BHAGAT)

(a) to (c) Under the distribution of legislative powers between the Union of India and States under Article 246(3) of the Constitution, the preservation of cattle is a matter on which the legislature of the States has exclusive powers to legislate. Therefore, it is up to the States to enact laws on slaughter of cows. All States/Union Territories have legislations on slaughter of cows except five States viz Arunachal Pradesh, Kerala, Meghalaya, Mizoram and Nagaland and one Union Territory that is Lakshadweep. The list of States/Union Territories having legislation on banning or restricting slaughter of cow and its progeny is given at Annexure-I and Annexure-II.

STATEMENT REFERRED TO IN REPLY TO PARTS (B) OF THE LOK SABHA UNSTARRED QUESTION NO. 995 BAN ON COW SLAUGHTER TO BE ANSWERED ON 22nd NOVEMBER 2016.

STATES/UNION TERRITORIES HAVING LEGISLATIONS ON RESTRICTING/PROHIBITING/ BANNING SLAUGHTER OF ANIMALS INCLUDING MILCH ANIMALS LIKE COWS

Name of the States	Name of the Union Territories
1. Andhra Pradesh	1. Andaman and Nicobar Island
2. Assam	2. Chandigarh
3. Bihar	3. Dadra and Nagar Haveli
4. Goa.	4. Daman - Diu
5. Gujarat	5. Puducherry
6. Haryana	
7. Himachal Pradesh	
8. Jammu & Kashmir	
9. Karnataka	
10. Madhya Pradesh	
11. Maharashtra	
12. Orissa	
13. Punjab	
14. Rajasthan	
15. Sikkim	
16. Tamil Nadu	
17. Tripura	
18. Uttar Pradesh	
19. West Bengal	
20. Manipur	
21. National Capital Territory of Delhi	
22. Uttrakhand	
23. Jharkhand	
24. Chhattisgarh	

Annexure-II

STATEMENT REFERRED TO IN REPLY TO PARTS (B) OF THE LOK SABHA UNSTARRED QUESTION No. 995 REGARDING BAN ON COW SLAUGHTER TO BE ANSWERED ON 22nd NOVEMBER 2016.

STATES/UNION TERRITORIES HAVING NO LEGISLATIONS ON RESTRICTING/PROHIBITING/ BANNING SLAUGHTER OF ANIMALS INCLUDING MILCH ANIMALS LIKE COWS

Name of the States:

Name of the Union Territories:

1. Arunachal Pradesh
2. Kerala
3. Meghalaya
4. Mizoram
5. Nagaland

1. Lakshadweep